

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 610**  
**IB-587/PB/2022**

**IN THE MATTER OF:**  
**M/s. Vistra ITCL (India) Ltd.**

**...PETITIONER**

**Vs.**

**Mr. Chander Mohan Sethi**

**...RESPONDENT**

**Section**  
**U/s 95(1) of IB Code, 2016**

**Order delivered on 02.02.2024**  
**(Hearing through VC & Physical Mode)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Applicant**  
**For the Respondent**

**:Mr. Nikhil Mehndiratta, Adv.**  
**:Mr. Udit Gupta, Adv. and Ms.**  
**Nishtha Goel, Adv.**

**ORDER**

Ld. Counsel for the Petitioner is present and sought adjournment. In view of this, list the matter on **06.03.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**